

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:670
ANSWERED ON:27.02.2013
ADMISSION IN PRIVATE SCHOOLS
Ray Shri Rudramadhab

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that despite orders of Delhi High Court, some of the private schools, which have been given huge grants including Sanskriti School have denied admission to the children belonging to Economically Weaker Section;
- (b) if so, the details thereof;
- (c) the norms and the rules laid down for providing Government grants to private schools;
- (d) whether the Government proposes to stop the release of any future grants to such schools and if so, the details thereof; and
- (e) the other punitive measures taken/being taken by the Government against such private schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (e): This Department does not provide grants to private schools. The Department of Personnel & Training (DOPT) is the Nodal Department for Sanskriti School. The DOPT has reported that the Sanskriti School follows the directives of 25% seats for Economically Weaker Section (EWS) at the entry level. This School also gives 10% seats to EWS in other classes on added seats.